

**Finance Institution Debt Recovery Appellate Tribunal
(Salaries, Allowances and other Conditions of Service of the
Officer and Employees) Rules, 2002**

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**Finance Institution Debt Recovery Appellate Tribunal
(Salaries, Allowances and other Conditions of Service of the
Officer and Employees) Rules, 2002**

No. G.S.R. 337(E), dated 7th May, 2002. - In exercise of the powers conferred by section V54A of the National Housing Bank Act, 1987 (53 of 1987), the Central Government hereby makes the following rules, namely:-

1. Short title and commencement :-

(1) These Rules may be called the Finance Institution Debt Recovery Appellate Tribunal (Salaries, Allowances and other Conditions of Service of the Officer and Employees) Rules, 2002.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Definitions :-

In these rules, unless the context otherwise requires,-

(a) "Act" means the National Housing Bank Act, 1987 (53 of 1987);

(b) all other words and expressions used and not defined in these rules but defined in the Act shall have the meanings respectively assigned to them in the Act.

3. Salary of Officers and employees of the Appellate Tribunal :-

The nature and categories of officers and employees of an Appellate

Tribunal and the scale of pay thereof shall be as specified in the Schedule appended hereto.

4. Conditions of Service :-

The conditions of service of the officers and employees of an Appellate Tribunal in the matter of pay, allowances, leave, joining time, joining time pay, provident fund, age of superannuation, pension and retirement benefits, medical facilities, and other conditions of service, shall be regulated in accordance with such other rules and regulations as are, from time to time, applicable to officers and employees of the Central Government belonging to Group 'A', Group 'B', Group 'C' and Group 'D' as the case may be, and drawing the corresponding scales of pay.

SCHEDULE 1

SCHEDULE

S.No.	Name of Post	Scale of Pay
1.	Presiding Officer	12750-16500
2.	Secretary/Registrar	10000-15200
3.	Assistant Registrar	6500-10500
4.	Private Secretary to Presiding Officer	6500-10500
5.	Section Officer	5500-9000
6.	Assistant/Research Assistant	5500-9000
7.	Accounts Assistant/ Cashier	4000-6000
8.	Steno Grade 'C'	4000-6000
9.	Steno Grade 'D'	3050-4590
10.	UDC/Care Taker	3050-4590
11. 12.	LDC/Typist Staff Car Driver	2610-3540 2550-3200
13.	Jamadar/Daftry-cum-Record Keeper	2610-3540
14.	Gestetnor Operator-cum-Photocopier	2610-3540
15.	Peon/Frash/Sweeper	2550-3200